

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.126 of 1998.

Friday this the 3rd day of November, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.E. Pushkaran,
Extra Departmental Messenger,
Kakkanad P.O.,
Kochi-30.

Applicant

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. Assistant Superintendent of Post Offices,
Ernakulam Sub Division,
Kochi-24.

2. Union of India, represented by Secretary
to Government of India,
Department of Posts,
New Delhi.

3. Senior Superintendent of Post Offices,
Ernakulam. Respondents

(By Advocate Shri James Kurian, ACGSC)

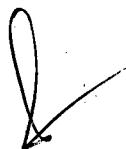
The application having been heard on 3.11.2000, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

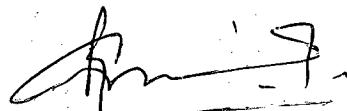
Applicant seeks to quash A-1 and to direct the
respondents to allow him to continue in service.

2. When the O.A. was taken up learned counsel appearing
on both sides submitted that there can be an order following
the order passed in O.A.59/98 and also permitting the
applicant to submit a supplemental representation to the first
respondent.

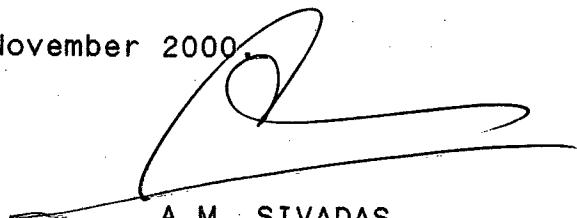


2. Accordingly, the applicant is permitted to submit a supplemental representation to the first respondent within two weeks from today.
3. The first respondent is directed to forward A-3 representation and also the supplemental representation if received, to the supplemental 3rd respondent and the 3rd respondent is directed to consider and pass appropriate orders on A-3 and the supplemental representation if received, as expeditiously as possible. The services of the applicant shall not be terminated before the disposal of the representations.
4. O.A. is disposed of as above. No costs.

Dated the 3rd November 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

rv

List of Annexures referred to in the order:

Annexure A-1: True copy of the Order No. EDM/Kakkanad dated 31.12.97 issued by the Ist respondent.

Annexure A-3: True copy of the representation dated 3.1.98 submitted by the applicant to the Ist respondent.